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Pistol Amn. : 450 Nos.

Oil Can Plastics : 7 Nos.

(c) and (d). After the seizure, the matter was reported to the local police who have registered a case for investigation.

Government constantly monitor all developments having a bearing on our national security and take appropriate measures.

[Translation]

S.T.D. Facility in All Districts of Bihar

5667. SHRI RAJ MANGAL MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether S.T.D. facility has been provided in all the district headquarters in Bihar:
- (b) if not, the names of district headquarters where this facility is yet to be provided;
- (c) whether the work for providing S.T.D. link to these district headquarters has been started; and
- (d) the time by which S.T.D. facility is likely to be provided there?

THE MINISTER OF SURFACE TRANS-PORT AND MINISTER OF COMMUNICA-TIONS (SHRIK.P.UNNIKRISHNAN): (a) No, Sir

(b) Godda, Gumla, Jehanabad, Lohardaga, Madhepura, Sahebganj, Araria.

(c) S.T.D. facility is likely to be provided for these District Headquarters by March, 1991.

[English]

Drought Hit Areas

5668. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of AGRICULTURE be pleased to state:

- (a) the areas and districts in the country hit by drought last year; and
- (b) the amount demanded by the respective State Governments and the Central assistance provided for drought relief to these States?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Only the Governments of Jammu & Kashmir, Madhya Pradesh, Rajasthan and Uttar Pradesh reported damage due to drought conditions in some parts of their States due to inadequate rains during Southwest monsoon period of 1989 and sought Central assistance. As per reports received from these States, 92.43 lakh ha., of cropped area in 80 districts in these four States was reported to have been affected by drought conditions.

(b) Information on State-wise Central assistance sought and ceilings of expenditure approved to the State of Jammu & Kashmir, Madhya Pradesh, Rajasthan and Uttar Pradesh for 1989-90, is as under:—